



By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-51/2011/3861/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 23<sup>rd</sup> July, 2019.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. JJA/7507/2019, dtd. 19.07.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 3 (three) days casual leave from 22.07.2019 to 24.07.2019, along with station leave permission w.e.f. the morning of 21.07.2019 till the evening of 24.07.2019, has been ~~granted~~/rejected. The Addl. District & Sessions Judge, Jorhat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/3862 /A, dated 23.07.19**

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

Rdan